

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 101
CP-107/ND/2021

IN THE MATTER OF:

AJI International Pvt. Ltd.

... **Applicant/Petitioner**

Vs

ROC

...

Respondent

Under Section: 441

Order delivered on 16.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


PRESENT: ADV MOHIT CHAURASIA for all Applicants

ORDER

Ld. Counsel appearing for the Petitioner is directed to convince this Bench regarding the amount of fine and the section under which the fine is to be imposed. List the matter on 2nd August, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)